

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 237 of 2014

Dated : 10th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

West Bengal State Electricity Transmission Co. Ltd. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Shrivastava
Counsel for the Respondent (s) : Mr. C. K. Rai

ORDER

Learned counsel for the respondent, State Commission, prays for two weeks time to file counter affidavit. The same is granted. Today it is the second adjournment granted to the respondent for filing reply.

Post the matter on **29th January, 2015** for hearing. In the meanwhile, the learned counsel for the appellant may file rejoinder, if any.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/jps